

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-548**  
IB-2728/ND/2019  
IA/4477/2020

**IN THE MATTER OF:**

Om Logistics Ltd  
Vs.  
Serval India Pvt Ltd

....Applicant

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 15.01.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Cs Prabhakar Kumar for RP  
For the Respondent : Adv.Chandrashekhar for ICICI Bank

**ORDER**

Mr. Chandershekhar for the Respondent no. 2 has appeared and submitted that he has filed the reply on 18.01.2020 but the same is not on the record. He is requested to share the diary number with the Court Officer.

None present on behalf of the respondent no. 1. Ld. Counsel for the RP informed that the notice was personally served upon the respondent no. 1 even that no one has appeared on behalf of respondent no. 1. One more opportunity is being given to the respondent no. 1 to appear and file the reply. List on **12.02.2021.**

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**